

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.01.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 133 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Goutam Rakshit Vs. Punjab National Bank & Anr.	Pinaki Addy
2.	I.A. No. 110 of 2023 in Contempt Case (AT) No. __ of 2023 in Comp. App. (AT) (Ins) No. 986 of 2022	Suresh Chandra Jena Vs. Totale Global Pvt. Ltd.	Deep Tarun Bisht

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